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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SHAHDARA DISTRICT KARKARDOOMA COURTS, DELHI.

ORDER

In super-session of earlier orders of this office and in pursuance of provision of sub-section (1) & (2) of Section 5 of the Right to Information Act, 2005, (22 of 2005), Ms. Sarita Vats, P.S/Sr.P.A., Shahdara District, Karkardooma Courts, Delhi, is directed to work as Public Information Officer for Shahdara District, Karkardooma Courts, Delhi, with immediate effect.

Further, she is also directed to work as Record Officer under the provision of RTI Act 2005.

Shalinder
(Shalinder Kaur)

Principal District & Sessions Judge
Shahdara District, Karkardooma Courts, Delhi.

No. 10033-10047 /Admn./SHD/KKD/2022

Delhi, the Dated 3/11/22

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. All Principal District & Sessions Judge, Delhi/ New Delhi.
4. All the Judicial Officers, posted at Shahdara District, Karkardooma Courts, Delhi.
5. The Chief Metropolitan Magistrate, Shahdara District, Karkardooma Courts, Delhi.
6. Officer Concerned.
7. The Secretary (AR) Administrative Reforms Deptt, 7th Level, C Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
8. The P.I.O. & A.O. (Judl.), R.T.I. Branch, Tis Hazari Courts, Delhi.
9. All the Branches of Shahdara District, Karkardooma Courts, Delhi.
10. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
11. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
12. PS to the undersigned.
13. Dealing Assistant R&I, Shahdara to upload the same on layers.
14. Notice Board, Karkardooma Court Complex.
15. Concerned file.

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Shalinder

Principal District & Sessions Judge
Shahdara District, Karkardooma Courts, Delhi.

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